

SESHA SAILA POWER AND ENGINEERING PRIVATE LTD. (IN LIQUIDATION)

List of Stakeholders as on 13th June, 2022 - Liquidation Commencement Date

Modified on 10th August, 2022

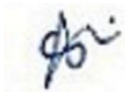
In response to the public announcement made by the Liquidator in newspapers and website of IBBI inviting claims from the creditors of Sesha Saila Power and Engineering Private Ltd., following claims from the stakeholders were received till 12th July, 2022, the last date for submission of claims:

S. No	Name and Address of Stakeholder	Amount claimed by Stakeholder (in Rs.)	Amount of claim admitted (in Rs.)	Extent to which the Debt is secured or unsecured
1	Asset Reconstruction Company India Ltd. The Ruby, 10 th Floor, 29, Senapati Bapat Marg, Dadar (W), Mumbai – 400 028	24,18,46,928/-	24,18,46,928/-	Asset Reconstruction Company India Ltd. (ARCIL) and Pridhvi Asset Reconstruction and Securitization Company Ltd. (PARSL) have the pari pasu charge by way of mortgage of immovable properties of SSPEPL situated at Khasra No. 124/43, 124/14, 124/5, 124/15, 124/81, 124/11 admeasuring 20.02 acres at Village Sonthi, Tehsil Champa, Dist. Janjgir, Champa, Chhattisgarh and hypothecation of plant and machinery and stock and book debts of SSPEPL.
2.	Pridhvi Asset Reconstruction and Securitization Company Ltd. D No. 1-55, 4 th Floor, Raja Praasadamu, Wing I, Masjid Banda Road Kondapur, Hyderabad – 500 084	30,95,35,076/-	30,95,35,076/-	
3	Commissioner of Customs, Office of Principal Commissioner of Customs Custom House Port Area Visakhapatnam - 530035	*2,96,84,197/-	*2,96,84,197/-	Unsecured.
4	Shri Subramanyam Vennelekanti G-9, Elements-5, Dr. Sivaram Karanth Nagar, Sampigehalli, Bangalore - 560077	1,66,15,000/-	1,63,15000/-	Investment in Equity Shares of SSPEPL by the Promoter Directors. Unsecured.

*Modified on 10th August, 2022

Notes:

- State Bank of India assigned the debts of SSPEPL to ARCIL by way of an assignment agreement dated 16-10-2014.
- Bank of India assigned the debts of SSPEPL to PARCL by way of an assignment agreement dated 23-3-2015.
- SSPEPL has filed its last audited accounts with the Registrar of Companies for the year 2009-10. As no documents, record, vouchers etc. in the form of hard as well as soft copies relating to the books of accounts of SSPEPL are available as the office of SSPEPL is closed and no staff or records are available in the Registered Office of SSPEPL, the Liquidator could not cross check the claims made by the stakeholders from the accounts and records of SSPEPL. Under the circumstances, the claims submitted by the stakeholders have been verified and admitted based on the documentary evidence submitted by the stakeholders and other available data relating to SSPEPL from the IRP and promoter directors of SSPEPL.



(Anil Seetaram Vaidya)

Liquidator

Sesha Saila Power and Engineering Private Limited

(In Liquidation)

Registration No.: IBBI/IPA-002/IP-N00067/2016-2017/10145

(Authorisation for Assignment valid up to 16-11-2022)

PLOT NO. 107, S. NO. 62/65,

MAHATMA SOCIETY, BHUSARI COLONY,

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